

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1051
ANSWERED ON:05.08.2011
PROPOSALS UNDER RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA
Amlabe Shri Narayan Singh;Verma Shri Sajjan Singh

Will the Minister of POWER be pleased to state:

- (a) the details of the projects sanctioned under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the country, State-wise;
- (b) whether a number of proposals and detailed project reports (DPRs) from various State Governments in the country including Madhya Pradesh and Karnataka under RGGVY is lying pending with the Union Government for want of approval;
- (c) if so, the State/UT-wise details thereof along with the reasons therefor; and
- (d) the time by which these proposals and DPRs are likely to be approved and funds are to be provided for the sanctioned projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 576 projects covering electrification of 1,18,499 un/de-electrified villages, intensive electrification of 3,54,967 electrified villages and release of 2,46,45,017 Below Poverty Line(BPL) connections have been sanctioned in the country. The details of projects sanctioned under RGGVY, State-wise, is at Annex-I.

(b) to (d) : 32 projects which were high cost projects with respect to benchmarks costs were identified for consideration in Phase-II of RGGVY including 16 projects of Madhya Pradesh and 2 projects of Karnataka. The details of these 32 projects, State-wise, is at Annex-II. The Detailed Project Reports(DPRs) of all 32 projects except Jashpur Nagar of Chhattisgarh and Gurgaon and Faridabad of Haryana have been received in Rural Electrification Corporation(REC) Limited. These projects are under examination/consideration. Funds can only be provided for the projects after approval.